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DA 1069/03

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Admission.

24-11-03

Beet.

For Admission.

on memo

Bever

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Symon.

So. N. 8.11.04

copy of order
sent to the petitor
a copy is
prepared for counsel
for the petitor.

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24/11

So (7)

8.11.04

None appeared for the applicant
when called. This matter was
put up on the last occasion on
25.11.04, when at the instance
of the learned counsel for the
applicant, this matter was
adjourned to this day for
hearing on admission. This
being the situation, it is not
desirable to adjourn the
matter any further. The O.A.
is, therefore, dismissed for
default.

Send Copies.

[Signature]
Vice-Chairman
replied (CO)
[Signature]